

STATEMENTS

ANNUAL REPORT OF AND REVIEW BY GOVERNMENT ON SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY, TRIVANDRUM, 1981-82 OF BIRBAL SAHNI INSTITUTE OF PALAEOBOTANY, LUCKNOW FOR 1981-82, ETC.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS, OCEAN DEVELOPMENT AND THE DEPARTMENT OF NON-CONVENTIONAL ENERGY SOURCES IN THE MINISTRY OF ENERGY (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Kerala) for the year 1981-82.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Kerala), for the year 1981-82.

[Placed in Library. See No. LT-5593/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1981-82 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1981-82].

[Placed in Library. See No. LT-1981-82.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the period from 1st April, 1981 to 31st March, 1982 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian National Science Academy, New Delhi, for the period from 1st April, 1981 to 31st March, 1982.

[Placed in Library. See No. LT-5594/82].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1981-82 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune for the year 1981-82.

[Placed in Library. See No. LT-5595/82.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1981-82 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1981-82.

[Placed in Library. See No. LT-5596/82.]

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a)(i) A statement regarding Review by the Government on the working of the Central Electronics Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 1981-82 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5597/82.]

(b) (i) A statement regarding Review by the Government on the working of the National Research Development Corporation of India New Delhi, for the year 1981-82.

(ii) Annual Report of the National Research Development Corporation of India, New Delhi, for the year 1981-82 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5598/82].

STATEMENT REGARDING REVIEW BY GOVT. ON BHARAT BRAKES AND VALVES LTD. CALCUTTA FOR PERIOD ENDING 31st MARCH, 1980.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) A statement regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the period ended the 31st March, 1980.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta for the period ended the 31st March, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) regarding delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-5599/82].

REVIEW ON AND ANNUAL REPORT OF BHARAT ALUMINIUM CO. LTD., NEW DELHI AND NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT ACT)

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5600/82].

(2) A copy each of the following Notifications (Hindi and English versions) under section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) The Mineral Concession (Amendment) Rules, 1982 published in Notification No. G.S.R. 824 in Gazette of India dated the 2nd October, 1982.

(ii) G.S.R. 825 published in Gazette of India dated the 2nd October, 1982 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in the notification.

[Placed in Library. See No. LT-5601/82].